

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

APPEAL NO. 32/2016

M/s Maha Dadaji Dyeing Company

...Appellant

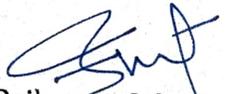
Versus

Rajasthan State Pollution Control Board & Ors.

... Respondents

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(Rajkumar Sehra)
Regional Officer, RSPCB
क्षेत्रीय अधिकारी
Balotra
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
बालोतरा

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI
APPEAL NO. 32/2016**

M/s Maha Dadaji Dyeing Company

...Appellant

Versus

Rajasthan State Pollution Control Board & Ors.

... Respondents

**AFFIDAVIT-CUM-COMPLIANCE REPORT OF THE HON'BLE
TRIBUNAL ORDER DATED 16.08.2016 ON BEHALF OF
THE RESPONDENT NO. 1 AND 2 I.E. RAJASTHAN STATE
POLLUTION CONTROL BOARD**



I, Raj Kumar Sehra, S/o Shri Omprakash Sehra, aged 34 years, Working as a Regional Officer, Rajasthan State Pollution Control Board, Balotra, do hereby solemnly State and affirm as under:-

That I am working as Regional Officer, Rajasthan State Pollution Control Board, Balotra and I am well conversant with the facts and circumstances of the matter and as such competent to swear this affidavit on behalf of the Rajasthan State Pollution Control Board.

2. That the Hon'ble Tribunal by order dated 16.08.2016 has directed inter-alia as follows:-



There is nothing on record to substantiate the contentions raised by the Learned counsel appearing for the Applicant. Therefore we dispose of this Application with a direction to the Pollution Control Board to inspect the premises of the Applicant and submit a complete and comprehensive report as directed by the Tribunal in the connected matters. The report should be submitted within three weeks from today.

As and when the report is submitted, the Registry is

Signed before me
20/9/21
ATTESTED
NOTARY PUBLIC
SINDHARI (RA.)

directed to list the matter before the Tribunal for appropriate directions. At this stage we are not in a position to set aside the order dated 10th May, 2016. The order would be kept in abeyance till the inspection report is filed and listed before Tribunal for further directions.”

3. That in compliance of this Hon'ble Tribunal order dated 16.08.2016; the officials of the State Board inspected the unit on 22.09.2016. During the course of inspection no water polluting machinery or industrial activity was observed in the premises. The photo copy of the inspection dated 22.09.2016 is annexed herewith and marked as **Annexure-1**.

That the officials of the State Board further inspected the unit on 03.07.2020 & 25.08.2021. During the course of inspections no plant and machinery was observed. The photo copies of the inspection reports dated 03.07.2020 & 25.08.2021 are annexed herewith and marked as **Annexure-2 (collectively)**.

The affidavit-cum-compliance report on behalf of the Rajasthan State Pollution Control Board may kindly be taken on record and may pass order which it deems fit & proper, in the interest of justice.

ENTERED IN NOTARY REGISTER
AT SERILA NO...145...OF...21

30/9/21
NARENDRA SINGH MAHECHA
NOTARY, SINDHARI (RAJ.)

VERIFICATION

DEPONENT
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
बालोतरा

Verified at Balotra on this 30 September, 2021, I the above mentioned deponent do hereby verify that the contents of the above affidavit are true and correct, no part of it is false and nothing material has been concealed therefrom.

signed before me
TESTED
30/9/21
NOTARY PUBLIC
SINDHARI (RAJ.)

ENTERED IN NOTARY REGISTER
AT SERILA NO...145...OF...21
30/9/21
NARENDRA SINGH MAHECHA
NOTARY, SINDHARI (RAJ.)

DEPONENT
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
बालोतरा



(क्षेत्रीय कार्यालय)
राजस्थान राज्य प्रदूषण नियंत्रण मंडल, बालोतरा
Rajasthan State Pollution Control Board, Balotra
(Regional Office)

Legal Section

F.No/RPCB/RO/Balotra/BI-2034/ 660

Dated: 31-08-2021

Member Secretary,
RSPCB,
Jaipur.

Subject: Appeal no.32/2016 M/s Maha Dadaji Dying Co. V/s Rajasthan
State Pollution Control Board & Ors.

Reference: 1. Hon'ble NGT Order dated 16/08/2016.

2. This office letter no. RSPCB/RO/Balotra/878 dated
27/09/2016 (copy enclosed).

3. This office letter no.RPCB/RO/Balotra/BI-2034/325 dated
08/07/2020(copy enclosed).

4. H.O letter no.F.10(144)RPCB/Legal/NGT/1251 dated
19/08/2021.

With reference to above, please find enclosed the present status of
the unit as inspected on 25/08/2021. It is also pertinent to mention that
the copies of earlier inspection reports are also enclosed with this letter in
which also no plant and machineries were observed at the site in past,
therefore no further course of action is required at this office level.
Submitted for information and necessary action please.

Encl. As above.

Yours Faithfully,

(R.K.Sehra)

Regional Officer

o/c


क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मंडल
बालोतरा

WITNESSED
30/9/21
NOTARY PUBLIC
SINDHARI (RA)

जसोल फटा, जसोल रोड, बालोतरा जिला बाइमेर
वेबसाइट: www.environment.rajasthan.gov.in

ई-मेल: ro.balotara@gmail.com



Regional Office
Rajasthan State Pollution Control Board
RIA Phase III, Opp. CETP, Khed Road, Balotra Distt. Barmer
Phone: 02988-225923 Email ID - ro.balotara@gmail.com

Date: 27/09/2016

RPCB/RO/Balotra/878

Sh. R.K. Pareek,
Law Officer,,
R.S.P.C.B.,
Jaipur.

Sub: -Inspection Report of M/s Maha Dadaji Dyeing Company, Kh. No. 177,
Jerla Road, Balotra and District Barmer.

Reff:- E-mail received on dated 22.09.2016.

With reference to above the inspection of industry M/s s Maha Dadaji Dyeing Company, Kh. No. 177, Jerla Road has been carried out on dated 22.09.2016 in the case of Hon'ble National Green Tribunal order dated 16.08.2016 (appeal no. 32 of 2016). Inspection report has been sent by email on dated 27.09.2016. Original copy of the inspection report is being enclosed for further necessary action.

Encl. :- As above

Yours Sincerely,

(Jagdish Singh)
Regional Officer

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
बालोतरा

Signed before me
ATTESTED
20/9/16
NOTARY PUBLIC
SINDHARI (RA)

RO, RPCB, Balotra

Inspection Report

**M/s Maha Dadaji Dyeing Company, Khasra No. 177, Jerla Road,
Balotra, District Barmer.**

The Aforesaid site was inspected by undersigned Board Officials on dated 22.09.2016 in compliance of email received from HO dated 22.09.2016.

During inspection of the unit Sh. Dev Kishan Khatri was present at site and he reported himself as the owner of the unit. A notice of inspection was served at site. No any water polluting machinery and industrial activity was found in the unit premises. No any source of water and air pollution was observed. Adan for the purpose of drying of cloth was found inside the premises.

Industry has neither connected with any CETP of Balotra nor having their own treatment plant. Earlier direction under section 33 (A) of Water Act, 1974 was issued to industry by state Board on dated 27.05.2015 and disconnection of electricity supply was made by JVVNL Balotra on dated 30.05.2015.

Matter was under consideration at Hon'ble National Green Tribunal (Appeal No. 32 of 2016) and Hon'ble National Green Tribunal had disposed the appeal with direction on dated 16.08.2016 for inspection of industry by State Board.

Submitted for information and necessary action please.

जगदीश चौधरी
(Jagdish Choudhary)
JEE, RSPCB,
Balotra

D.S. Bikundia
(D.S. Bikundia)
JEO, RSPCB,
Balotra

CM/ID/Inspection Report/Inspection Report Maha Dadaji.docx

जगदीश चौधरी
क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
बालोतरा

Signed before me
ATTESTED
20/9/16
NOTARY PUBLIC
SINDHARI (RA)

C.S.
M. S. Bhat
RO, RSPCB Balotra.



REGIONAL OFFICE

RAJASTHAN STATE POLLUTION CONTROL BOARD

Jasol Fanta, Opposite JVVNL Office, Balotra, District Barmer

Email: ro.balotara@gmail.com, amitjuyal.rpcb@rajasthan.gov.in

RPCB/RO/Balotra/BI-2034/ 325

Date: 08-07-2020

Group In charge (Textile),
Rajasthan State Pollution Control Board,
4- Institutional Area, Jhalana Doongri,
Jaipur

Sub- M/s Maha Dadaji Dyeing Company, Khasra no. 177, Jerla Road, Balotra, Tehsil
Pachpadra, District Barmer, regarding

Ref. Telephonic message received from Smt. Nisha Jain JSO (Textile), RSPCB, Jaipur on
03/07/2020.

In reference to telephonic message received from Smt. Nisha Jain, JSO (Textile) on
03/07/2020, industry was inspected on 03/07/2020. During inspection, it was observed that
neither industrial activity was being carried out nor any plant & machinery was installed at
the said premises.

JdVVNL, Balotra had disconnected electricity supply to the industry on
30/05/2015 in compliance to State Board's direction for closure of industry issued on
27/05/2015.

Copy of Inspection Report dated 03/07/2020 (with photo taken during
inspection) and Assistant Engineer, JdVVNL, Balotra letter dated 05/06/2015 are enclosed for
kind perusal and needful action please.

Encl. As stated

Yours sincerely,

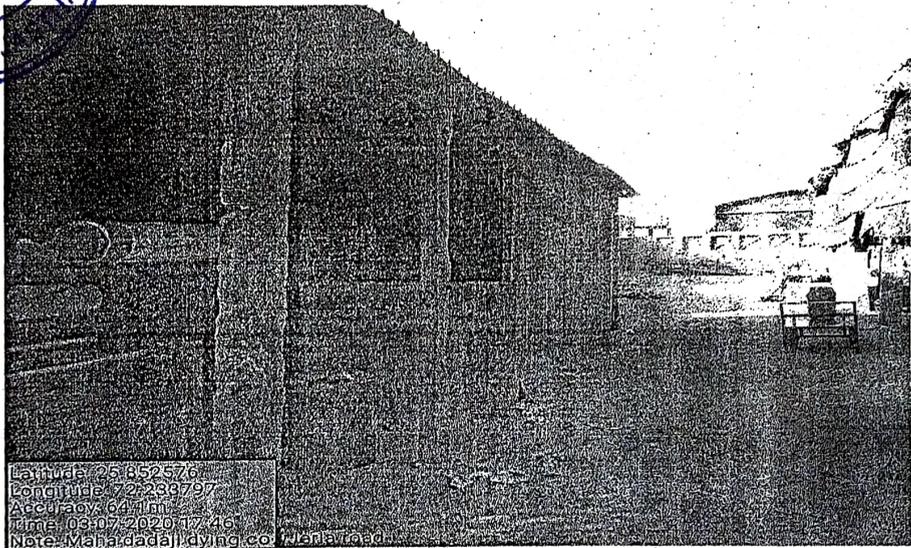
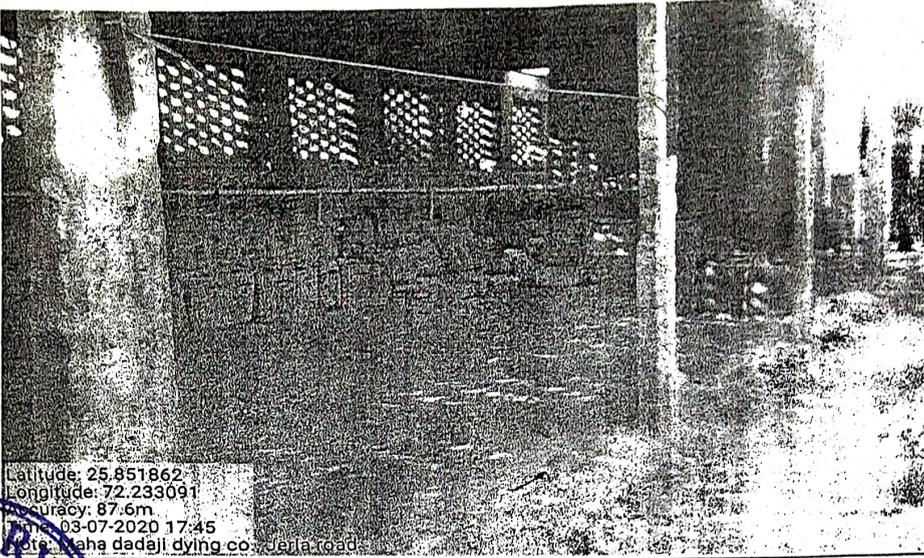
(Amit Juyal)

Regional Officer


क्षेत्रीय जीविकरक्षक
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
बालोतरा

signed before me
ATTESTED
20/9/20
NOTARY PUBLIC
SINDHARI (RA)

Site Photographs of M/s Maha dadaji dyeing Company, Khasra No. 177, Jerla Road, Balotra



(Signature)
 क्षेत्रीय अधिकारी
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
 बालोतरा

Signed before me
ATTESTED
(Signature)
 20/9/20
NOTARY PUBLIC
 SINDHARI (RA)

Visit Report

M/s Maha dadaji dyeing Company, Khasra No. 177, Jerla Road, Balotra,
Distt.-Barmer

In compliance to the verbal direction received from H.O. above mentioned unit was visited by undersigned Board official on dated 03.07.2020 in presence of unit representative Sh. Dev kishan Khatri (Prop.) to verify the status of the industry.

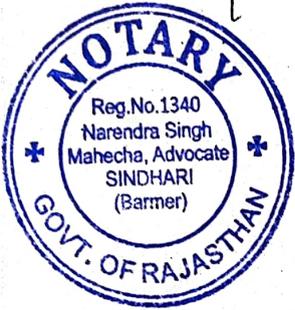
During course of inspection neither industrial activity nor any plant and machinery was observed at site. Earlier electricity connection of the unit was disconnected by Jodhpur Discom, Balotra on dated 30.05.2015 (letter attached).

9/2

7.7.20
(AMIT JUYAL)
R.O, Balotra

(D.S. Bikundia)

JSO, RPCB Balotra



श्री अशोक
क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मंडल
बालोतरा

Signed before me
ATTESTED
20/9/20
NOTARY PUBLIC
SINDHARI (RA.)

कार्यालय सहायक अभियंता, जोधपुर डिस्कॉम, बालोतरा

क्षेत्रीय अधिकारी
राजस्थान प्रदूषण नियंत्रण मण्डल
बालोतरा।

क्र - 431
05.06.2015

विषय - मण्डल मुख्यालय जयपुर द्वारा जल अधिनियम 1974, की धारा 33 (ए)
के अन्तर्गत बंद करने के निर्देश।
सन्दर्भ - आपके कार्यालय का पत्र क्रमांक 417 एवं 420 दिनांक 28.05.2015 के
कम में।

महोदय,

उपरोक्त विषय में लेख है कि आपके कार्यालय द्वारा प्रेषित किये गये निम्न उद्योग
के विद्युत कनेक्शन दिनांक 30.05.2015 एवं 31.05.2015 को विच्छेद कर दिये गये है।
जिसकी संयुक्त रिपोर्ट साथ में संलग्न है।



संयुक्त रिपोर्ट।

भवदीय

सहायक अभियंता
जोधपुर डिस्कॉम, बालोतरा

- प्रतिलिपि:-
- 1 अधिशासी अभियंता, जोधपुर डिस्कॉम, बालोतरा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।
 - 2 सहायक राजस्व अधिकारी को भेज कर लेख है कि उपरोक्त कनेक्शनों की बिलींग बन्द करावें एवं उपरोक्त कनेक्शनों के मीटर हटाने के आदेश जारी करावें।

ABB

Pl. in () SEE () Jp y

8.6.15

सहायक अभियंता
जोधपुर डिस्कॉम, बालोतरा
13AL0712A

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
बालोतरा

signed before me
ATTESTED
20/9/15
NOTARY PUBLIC
SINDHARI (RA.)

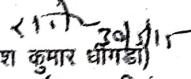
संयुक्त कार्यवाही रिपोर्ट

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल के मुख्यालय जयपुर द्वारा वर्ष अक्टूबर 1974 की धारा 33 (ए) के अन्तर्गत जारी दिशिका की पालना में दिनांक 30.05.2015 को क्षेत्रीय कार्यालय, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, बालोतरा के सहायक पर्यावरण अभियंता एवं जोधपुर विद्युत वितरण निगम लिमिटेड के कनिष्ठ अभियंता (औद्योगिक क्षेत्र) एवं टीम के साथ जेरला रोड, बालोतरा में स्थित सात उद्योगों के विद्युत सम्बन्ध विच्छेद किट पर निम्नलिखित विवरण निम्नानुसार है।

क्रम संख्या	उद्योग का नाम व पता	क्रम संख्या 2 के परिपत्र में स्थित वर्तमान उपभोक्ता का नाम	श्रेणी	खाता संख्या	मीटर नम्बर	रीडिंग (KWH)	विद्युत सम्बन्ध विच्छेद करने की दिनांक
1	2	3	4	5	6	7	8
1	मैसर्स मोहम्मद अजीज फेब्रिक्स, खसरा नम्बर 24, जेरला रोड, बालोतरा, जिला बाडमेर।	बगू खां बरकत खां	SIP	0206 / 0266	17875983	16260	30.05.2015
2	मैसर्स हाजी मोहम्मद डाईग, खसरा नम्बर 24/01, जेरला रोड, बालोतरा, जिला बाडमेर।	हाजी खां आसू खां	NDS	2206 / 0090	01753	46835	30.05.2015
3	मैसर्स महा दादाजी डाईग कम्पनी, खसरा नम्बर 177, जेरला रोड, बालोतरा, जिला बाडमेर।	देवी किशन मेहरचंद	NDS	2206 / 0393	7388853	11038	30.05.2015
4	मैसर्स मोहम्मद रज्जाक डाईग कम्पनी, खसरा नम्बर 06, जेरला रोड, बालोतरा, जिला बाडमेर।	मोहम्मद रज्जाक डाईग कम्पनी	SIP	0206 / 0355	5571506	16963	30.05.2015
5	मैसर्स एम. मुस्तफा डाईग कम्पनी, जेरला रोड, बालोतरा, जिला बाडमेर।	चान्द मोहम्मद	NDS	2206 / 0399	20533804	55860	30.05.2015
6	मैसर्स संगम प्रोसेस, जेरला रोड, बालोतरा, जिला बाडमेर।	प्रकाश चंद	NDS	2206 / 0394	5533830	224	30.05.2015
7	मैसर्स फातिमा पेडिंग, जेरला रोड, बालोतरा, जिला बाडमेर।	यासिन खां मोहम्मद जी फातिमा पेडिंग	NDS	2206 / 0215	31178960	8898	30.05.2015

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।


 (विप्राज कुमार जैन)
 कनिष्ठ अभियंता (औद्योगिक क्षेत्र)
 जोधपुर डिस्कोम, बालोतरा


 (राकेश कुमार धींगड़ा)
 सहायक पर्यावरण अभियंता
 क्षेत्रीय कार्यालय
 राप्रनिम, बालोतरा


 क्षेत्रीय अधिकारी
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
 बालोतरा

signed before me
ATTESTED
 30/5/15
 NOTARY PUBLIC
 BINDHARI (RAJ)

Inspection Report

M/s Maha dadaji dyeing company
Kh. No. 177 Jerla Road, Balotra : District : Barmer

In reference to the email received from Head Office Legal Cell inspection request dated 25/08/2021 the unit was inspected by under signed official on 25/08/2021 in presence of unit representative Sh. Dev Kishan (Owner) . The inspection observations are as under:-

1. That unit was non-operational due to closure direction issued by the state board.
2. No plant and machinery was observed during course of inspection.
3. Earlier electricity connection of the unit was disconnected by Jodhpur Discom, Balotra on dated 30.05.2015
4. Photographs along with Latitude and Longitude attached with this report.



[Handwritten Signature]
 नरेंद्र सिंह माहेचा
 अधिवक्ता
 सिंधारी (बारमेर)

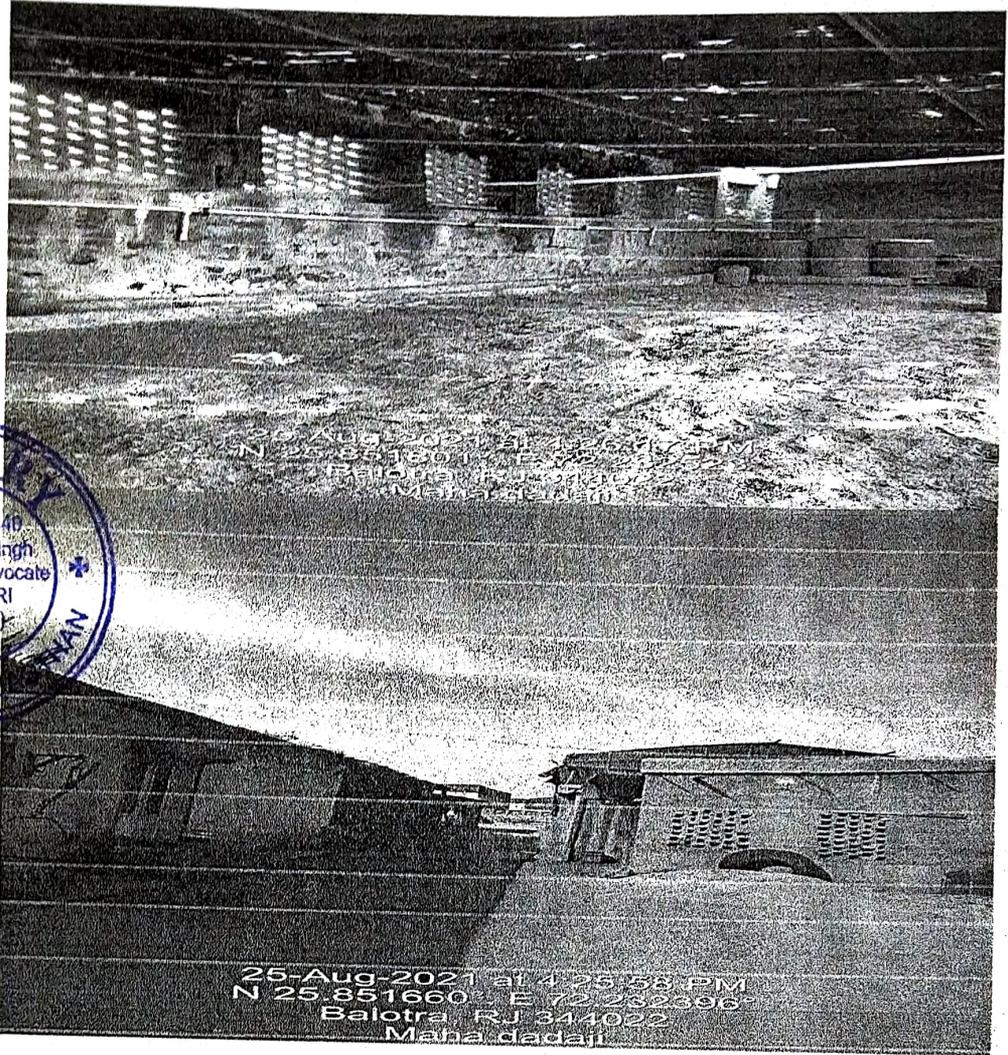
[Handwritten Signature]

Kunal Khatri
(JEE)

C/s

Signed before me
ATTESTED
[Handwritten Signature]
 30/9/21
 NOTARY PUBLIC
 SINDHARI (RA.)

[Handwritten Signature]
 RAJKUMAR SEHRA
 (REGIONAL OFFICER)

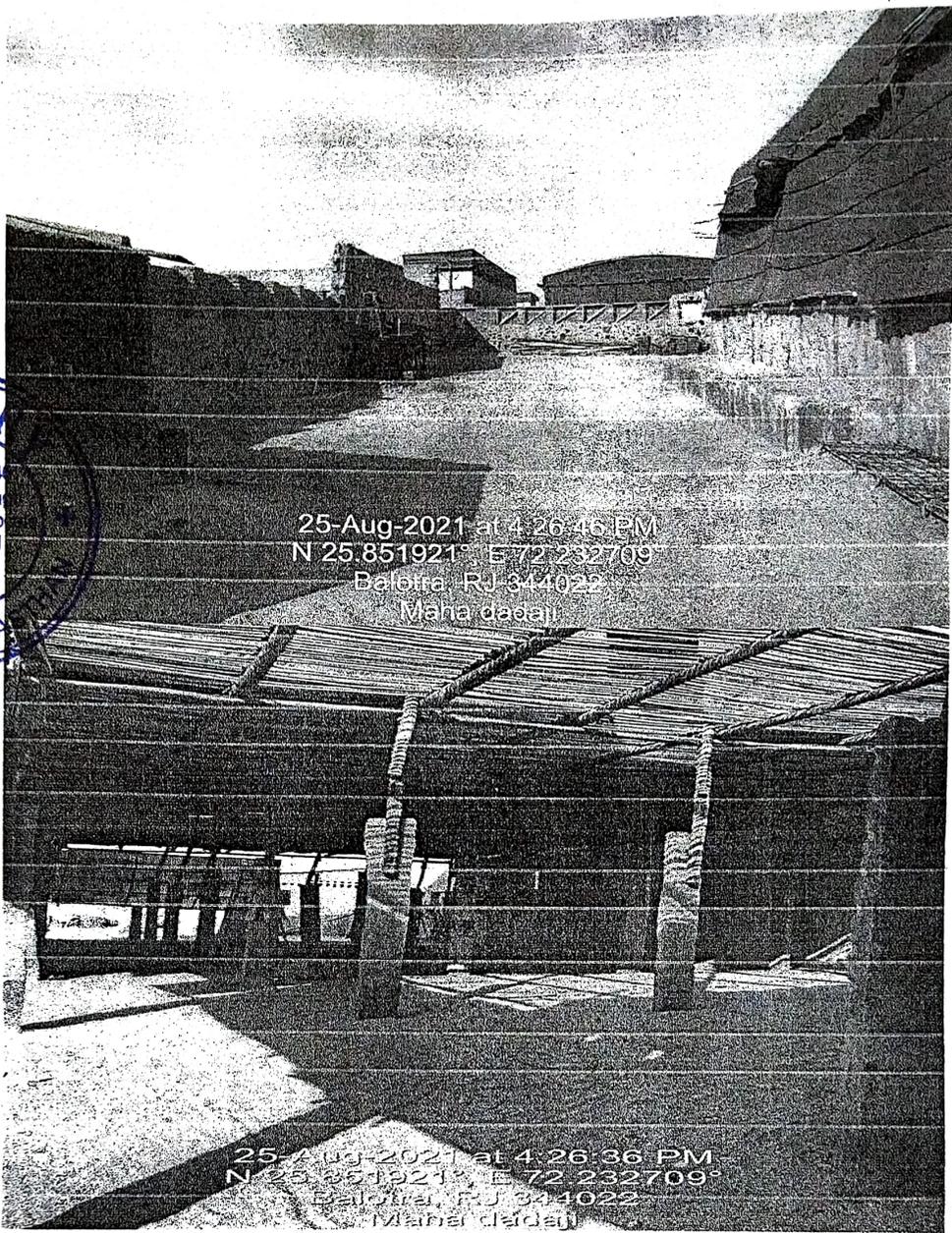


25-Aug-2021 at 4:25:58 PM
 N 25.851660° E 72.232396°
 Balotra, RJ 344022
 Maha dadaji

Red

NSM
 क्षेत्रीय अधिकारी
 राजस्थान राज्य प्रहसन निगम, नाडडा
 बालोतरा

Signed before me
ATTESTED
10/9/21
 NOTARY PUBLIC
 SINDHARI (RAJ)



NOTARY
 Reg.No.134
 Narendra Singh
 Mahecha, Advy
 SINDHARI
 (Barmer)
GOVT. OF RAJASTHAN

25-Aug-2021 at 4:26:46 PM
 N 25.851921° E 72.232709°
 Barmer, RJ 344022
 Maha dadasai

25-Aug-2021 at 4:26:36 PM
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 Barmer, RJ 344022
 Maha dadasai

Zad

[Handwritten Signature]
 क्षेत्रीय अधीक्षक
 राजस्थान राज्य प्रदूषण नियंत्रण मंडल
 बालोतरा

Signed before me
ATTESTED
[Handwritten Signature]
NOTARY PUBLIC
 SINDHARI (RAJ)